

under National Highway Development Project (NHDP) Phase IV. Divider is not part of two lane with paved shoulder improvement. NHDP Phase-IV is scheduled for completion by December, 2013. UP/Haryana Border-Yamunanagar-Saha-Barwala-Panchkula section of NH-73 from Km. 71.640 to Km. 179.249 has been identified for four laning under NHDP Phase-III. Divider/median is to be provide as part of four laning project. NHDP Phase-III is scheduled for completion by December, 2013. The stretch from Saha to Ambala is not a National Highway.

Changes in bid documents by NHAI

3154. SHRI A. ELAVARASAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the National Highways Authority of India has made many changes on the bid documents which included not allowing companies which had already won bids for three road projects but not achieved financial closure on any of those to bid for new;

(b) whether the infrastructure advisor to the Planning Commission had objected the recent changes because these changes will create more restrictive environment, reduce competition and enable cartelization; and

(c) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) Yes, Sir. Certain amendments in Request for Qualification (RFQ) and Request for Proposal (RFP) documents have been carried out on the basis of recommendations of the National Highways Authority of India (NHAI) Board which, among others includes representatives of Planning Commission and Ministry of Finance as Members, in accordance with the mechanism approved by the Government.

(b) No, Sir.

(c) Does not arise.

Awareness camps to reduce road deaths along NH-5

3155. SHRI SYED AZEEZ PASHA: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether Government has received representation from the Road Safety Forum to conduct five awareness camps along NH-5 and expand road safety education to reduce fatalities and accidents;

(b) whether it is a fact that Government has agreed to conduct such road safety and education awareness camps;

(c) if so, what are the reasons for Government delaying such essential tools to combat the one lakh deaths on Indian roads every year;